

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

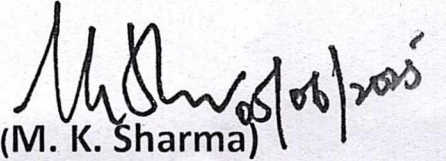
Subject: Dis-engagement of Shri Jasbir Singh, Orderly on Daily Rated Basis.

ORDER

No. 804 of 2025/RG/NG-174(DW) dated: 05-06-2025

Services of Shri Jasbir Singh S/o Shri Ravi Singh R/o Bharat Ghar Gujwal P/O Nai Kali Teshil and District Samba, who was engaged as Orderly on daily rated basis, vide High Court Order No. 586 of 2021/RG/NG dated 27-07-2021, is hereby disengaged w.e.f., 20-05-2025 (FN).

By Order.

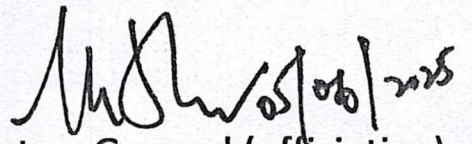

(M. K. Sharma)

Registrar General (officiating)

No: 30795-804 of 2025/RG/NG Dated: 05-06-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar
3. Registrar Judicial, High Court Wing, Jammu. This is in reference to her communication No. 1190/RJ/HCWJ/2025 dated 29-05-2025
4. Registrar Recruitment, High Court Main Wing, Srinagar
5. Director Finance, High Court of J&K and Ladakh, Srinagar
..... for information
6. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
7. Accounts Officer, High Court Wing, Jammu for information and necessary action.
8. Chief Librarian High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
9. Shri Jasbir Singh S/o Shri Ravi Singh R/o Bharat Ghar Gujwal P/O Nai Kali Teshil and District Samba for information.
10. Order Book.


Registrar General (officiating)